

West Bengal Appropriation Act, 1955

07 of 1955

[31 March 1955]

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West Bengal Appropriation Act, 1955

07 of 1955

[31 March 1955]

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1956.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1956;

It is hereby enacted in the Sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 22nd March, 1955, Pt. IVA, page 406; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 23rd March, 1955; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of the West Bengal Legislative Council held on the 30th March, 1955.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1955.

2. Issue of Rupees 100,36,78,001 out of the Consolidated Fund of West Bengal for the year 1955-56 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred crores, thirty-six lakhs, seventy-eight thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1956, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1956.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Direct Demand on the Revenue.			
1	4-Taxes on Income other than Corporation Tax.	5.04,000		5,04,000
2	7-Land Revenue	3,71,44,000		3,71,44,000
3	8-State Excise Duties	41,43,000		41,43,000
4	9-Stampes	7,56,000		7,56,000
5	10-Forest	79,51,000		79,51,000
6	11-Registration	18,87,000		18,87,000
7	12-Charges on account of Motor Vehicles Acts		4,50,000	4,50,000
8	13-Other Taxes and	20.30.000		20.30.000

	Duties	20,00,000		20,00,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
9	17-Interest on works for which Capital Accounts are kept.		16,50,000	16,50,000
10	XVII-Irrigation-Working expenses			
	18-Other Revenue expenditure financed from Ordinary Revenues.			
	18(1)-Other Revenue expenditure financed from Famine Insurance Fund.			
	H-Civil Works and Miscellaneous Public Improvements.			
	51A-Interest on Capital Outlay on Multi-purpose River Schemes.			
	5 IB-Other Revenue expenditure connected with Multipurpose River Schemes.	6,27,70,000	51,04,000	6,78,74,000
	CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
	68-Construction of Irrigation, Navigation, Embankment and Drainage Works.			
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account			
	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	-		
	Total-Grant No. 10	6,27,70,000	51,40,000	6,78,74,000
	E-Debt Services.			

11	22-Interest on Debt and other obligations	1,000	1,17,13,000	1,17,14,000
12	23-Appropriation for Reduction or Avoidance of Debt.		59,00,000	59,00,000
	F-Civil Administration.			
13	25-General Administration	2,76,38,000	8,89,000	2,85,27,000
14	27-Administration of Justice	83,70,000	27,53,000	1,11,23,000
15	28-Jails and Convict Settlements	84,94,000		84,94,000
16	29-Police	6,10,36,000		6,10,36,000
17	30-Ports and Pilotage	8,53,000		8,53,000
18	36-Scientific Departments	1,27,000		1,27,000
19	37-Education	8,98,91,000		8,98,91,000
20	38-Medical	4,35,90,000	60,000	4,36,50,000
21	39-Public Health	1,49,98,000		1,49,98,000
22	40-Agriculture-Agriculture	-		
	FF-Civil Administration-Capital Account outside the Revenue Account.	3,07,73,000		3,07,73,000
	71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	-		
	Total-Grant No. 22	3,07,73,000		3,07,73,000
	F-Civil Administration			
23	40-Agriculture-Fisheries	21,88,000		21,88,000
24	41-Veterinary	26,73,000		26,73,000
25	42-Co-operation	21,03,000		21,03,000
26	43-Industries-Industries			
	FF-Civil Administration-Capital Account within the Revenue Account.			
	43A-Capital Outlay on Industrial Development within the Revenue Account.			
	H-Civil Works and Miscellaneous Public			

	Improvements- 52-Interest on Capital Outlay on Electricity Schemes.			
	52A-Other Revenue Expenditure connected with Electricity Schemes.			
	XLI-Receipts from Electricity Schemes- Working Expenses.	52,76,000		52,76,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
	53-Capital Outlay on Electricity Schemes met out of Revenue.			
	FF-Civil Administration- Capital Account outside the Revenue Account.			
	72-Capital Outlay on Industrial Development outside the Revenue Account.			
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.	-		
	Total-Grant No. 26	52,76,000		52,76,000
	F-Civil Administration.			
27	43-Industries-Cottage Industries			
	FF-Civil Administration- Capital Account outside the Revenue Account.	27,76,000		27,76,000
	72-Capital Outlay on Industrial Development outside the Revenue Account Cottage Industries.	-		
	Total-Grant No. 27	27,76,000		27,76,000
	E-Civil Administration			

	F-Civil Administration.			
28	43-Industries-Fesheries			
29	43-Industries-Cinchona	29,45,000		29,45,000
30	47-Miscellaneous Departments			
32	47-Miscellaneous Departments-Fire Services	37,78,000		37,78,000
32	47-Miscellaneous Departments (excluding Fire Services).	72,67,000		72,67,000
	H-Civil Works and Miscellaneous Public Improvements.			
33	50-Civil Works	6,31,88,000	12,42,000	6,44,30,000
	J-Miscellaneous.			
34	54-Famine	1,26,55,000		1,26,55,000
35	54A-Territorial and Political Pensions			
36	54B-Privy Purses and allowances of Indian Rulers.	1,73,000		1,73,000
37	55-Superannuation allowances and pensions			
	JJ-Miscellaneous Capital Account within the Revenue Account.			
	55 A-Commutation of pensions financed from ordinary Revenues.	1,43,46,000	3,13,000	1,46,59,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	83-Payments of commuted value of pensions.			
	Total-Grant No. 37	1,43,46,000	3,13,000	1,46,59,000
	J-Miscellaneous.			
38	56-Stationery and Printing	56,23,000		56,23,000
39	57-Miscellaneous-Miscellaneous			
40	57-Miscellaneous-Contributions	1,23,17,000	26,83,000	1,50,00,000
41	57-Miscellaneous-Other			

	Miscellaneous Expenditure.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	2,92,61,000	1,51,000	2,94,12,000
	82-Capital Account of other State Works outside the Revenue Account	—		
	Total-Grant No. 41	2,92,61,000	1,51,000	2,94,12,000
42	E-Debt Services.	-		
	22-Interest on Debt and other obligations-Expenditure on displaced persons.			
	J-Miscellaneous.			
	57-Miscellaneous-Expenditure on displaced persons.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	9,09,48,000	10,60,000	9,20,08,000
	82-Capital Account of other State Works outside the Revenue Account-Expenditure on displaced persons.			
	Public Debt. Loans for displaced persons Deposits and Advances.			
	Loans and Advances bearing interest-Loans and Advances to displaced persons.			
	Total-Grand No. 42	9,09,48,000	10,60,000	9,20,08,000
43	E-Debt Services.			
	22-Interest on Debt and other obligations-Community Development Projects.			
	J-Miscellaneous.			
	57-Miscellaneous-Community Development Projects.			
	M-Extraordinary items.			
	63B-Community Development Projects			

	JJ-Miscellaneous Capital Account outside the Revenue Account.	2,66,05,000	5,08,000	2,71,13,000
	82-Capital Account of other State Works outside the Revenue Account-Community Development Projects.			
	Public Debt.			
	Loans for Community Development Projects			
	Deposits and Advances.			
	Loans and Advances bearing interest-Community Development Programme.	—		
	Total-Grant No. 43	2,66,05,000	5,08,000	2,17,13,000
	M-Extraordinary items.			
44	63-Extraordinary charges in India	5,17,90,000		5,17,90,000
45	64C-Pre-partition Payments	39,00,000		39,00,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements out-side the Revenue Account.			
46	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account-Damodar Valley Project.	11,90,20,000		11,90,20,000
47	81-Capital Account of Civil Works outside the Revenue Account.	3,10,00,000		3,10,00,000
48	XLVIA-Receipts from Road and Water Transport Schemes-Working expenses.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	2,08,78,000	6,25,000	2,15,03,000
	82-Capital Outlay on Road and Water Transport Schemes outside	-		

	the Revenue Account.			
	Total-Grant No. 48	2,08,78,000	6,25,000	2,15,03,000
49	85A-Capital Outlay on State Schemes of Government Trading.	1		1
	Public Debt.			
50	Floating Debt			
	Loans from Union Government	-	1,56,66,000	1,56,66,000
	Total-Grant No. 50		1,56,66,000	1,56,66,000
	Deposits and Advances.			
51	Interest-free Advances			
52	Loans and Advances bearing interest	3,92,45,000		3,92,45,000
	Grand Total	95,29,11,001	5,07,67,000	100,36,78,001